

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 1155/(MAH)/2017  
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE PARTIES: Transport Corporation of India  
V/s.  
Minwool Rock Fibers Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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40	BALAWPAL	ADV. FOR OPERATIONAL CREDITOR	
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**ORDER**

**C.P. No. 1155/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. He has placed on record the Memo of Withdrawal. Seeking permission to Withdraw the Petition.
3. The Petition is disposed of as Withdrawn. To be Consigned to Records.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**07.09.2017**

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**